

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **02.07.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 224/2024 For Stay IA No. 596/2024	ICICI Bank Ltd. Vs Mr. Anil Kumar Khicha, RP of Ambojini Property Developers Pvt. Ltd. & Anr.	M/s Shivkumar & Suresh	Mr. Anant Merathia For Caveator
2.	Comp App (AT) (CH) (Ins) No. 225/2024 For Stay IA No. 597/2024	Amit Chaturvedi Vs State Bank of India & Anr.	Mr. Avinash Krishnan Ravi	
3.	Comp App (AT) (CH) (Ins) No. 226/2024 For Stay IA No. 598/2024 For Exemption IA No. 599 & 600/2024 Delay in refiling IA No. 601/2024	Srinivasa Raju Gottumukkala Vs State Bank of India and 2 Ors.	Mr. Ravi Rajagopalan	Mr. VVSN Raju For Caveator
4.	Comp App (AT) (CH) (Ins) No. 227/2024 For Stay IA No. 602/2024 For Exemption IA No. 603 & 604/2024 Delay in refiling IA No. 605/2024	YS Chowdhary Vs State Bank of India and 2 Ors.	M/s Nidhi Mohan Parashar	Mr. VVSN Raju For Caveator
5.	Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt. Ltd & 4 Ors.	Mr. Jagan Abraham	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	TA (AT) No. 268/2021 (CA (AT) No. 43/2020)	Sajan K Thomas & 3 Ors Vs Paragon Polymer Products Pvt. Ltd. & 5 Ors.	Mr. Shobhit Jain	Mr. Goutham Shivshankar- R2- R6
7.	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020) IA No.377/2024 For Direction IA No.466/2024 For Additional docs. IA No.467/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd. WITH	Mr. Allwin Godwin	Ms. Srideepa Bhattacharya
8.	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021)	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binan	Mr. Edward James	Mr. Sumesh Dhawan
9.	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No.263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises rep by its partner Mr. Tadapalli Venkata Ramesh & Anr.	Mr. Saai Sudharsan	Ms. Himangini Sanghi- R1
10.	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
11.	TA (AT) No.188/2021 (CA (AT) No.77/2019) Delay in filing docs IA No.301/2023	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Mr. M. Narayana Bhat	Mr. AM Sridharan R1 Mr. Saji P John R4 & R6 Mr. Prasad Vijayakumar- R5

12.	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors.	Mr. K Sathyamurthi	Mr. AM Sridharan R1 Mr. Prasad Vijayakumar- R5
13.	TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020)	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	M/s UKCA & Partners	Ms. Bhavya Mohan- R1
14.	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt. Nukala Savithri Personal Guarantor of SVSVS Projects Pvt. Ltd. Vs Bank of Maharashtra & Anr. WITH	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. T Ravichandran R1
15.	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNEV Venkateshwara Rao, Personal Guarantor of SVSVS Projects Pvt. Ltd. Vs Bank of Maharashtra & Anr.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. T Ravichandran R1
16.	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors. WITH	Mr. PS Suman	Mr. T Ravichandran R1
17.	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Venkata Mahalakshmi Vs The Bank of Maharashtra & 2 Ors.	Mr. PS Suman	Mr. T Ravichandran R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023 To implead IA No.621/2023	GVRs Manian Vs R. Venkatakrisnan Liquidator, St. John Freight System Ltd.	Mr. Subhang P Nair	Mr. TK Bhaskar Mr. Mayan H Jain

19.	Comp App (AT) (CH) (Ins) No. 264/2023 Delay in filing Reply IA No.233/2024	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenaseenan	Mr. Perikal K Arjun
20.	Comp App (AT) (CH) (Ins) No. 448/2023 For Condone Delay IA No. 1390/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, Unites Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr.Y Suryanarayana
21.	Comp App (AT) (CH) No. 03/2024	Laila Babu & Anr. Vs Dr. PK Abraham & 5 Ors.	Ms. Karthika KJ	Mr. Babu Cherukara R1, R2 Mr. Philip Mathew- R3-R5
22.	Comp App (AT) (CH) No. 18/2024 For Stay IA No.313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	
23.	Comp App (AT) (CH) No. 20/2024 For Stay IA No.351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S. WITH	Ms. Vandana Raheja	Ms. Lily Francis
24.	Comp App (AT) (CH) No. 21/2024 For Stay IA No.352/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	Ms. Lily Francis
25.	Comp App (AT) (CH) (Ins) No. 61/2024 For Exemption IA No.187/2024	Scorpius Trackers Private Limited Vs Mytrah Energy (India) Pvt. Ltd.	Ms. Priyanka Sethia	Mr. CV Shailandhran
26.	Comp App (CH) (Ins) No. 131/2024 For Stay IA No.355/2024 To implead IA No.519/2024	Gulam Mustafa, Suspended Director of Gulam Mustafa Enterprises Pvt. Ltd. Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd & Anr. WITH	Ms. R Moneshaa	Mr. Adith Narayan Vijayaraghavan- R2

27.	Comp App (AT) (CH) (Ins) No. 134/2024 For Stay IA No.362/2024	M/s Duggi Venkata Srinivasa Rao Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd. & Anr.	Ms. R Moneshaa	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfey Correya & Anr. Vs Bijoy Prabakaran Pulipara, RP of PVS Memorial Hospital Pvt. Ltd. & Anr.	Mr. Srikant Mohan	Mr. Bijoy P. Pulipra R1 Mr. Pradeep Joy R2
29.	Contempt Case (AT) No. 5/2023 in CA (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of M/s The Jeypore Sugar Co. Ltd Vs Rajesh Kumar – GMIBBI & 3 Ors.	Mr. Venkata Sivakumar V Party-in-person	
30.	Comp App (AT) (CH) (Ins) No. 348/2022 For Condone Delay IA No. 782/2022 For Exemption IA No.779/2022 Leave to file IA No.780/2022 For Stay IA No.781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member Monitoring Committee & Former RP M/s. Neptune Inflatables Ltd. & Anr. WITH	Mr. Abhishek Raman	Mr. A.G. Sathiyarayanan R1 Mr. Rohan Rajasekaran-R2
31.	Comp App (AT) (CH) (Ins) No.372/2022 To Dispense IA No.872/2022 For Stay IA No.873/2022 Leave to file IA No.938/2022	M/s. VGP Finances Ltd. Vs Mr. Mudappalur Varieth Gangadharan, RP of Neptune Inflatables Ltd & Anr.	M/s Shivakumar and Suresh	Mr. A.G. Sathiyarayanan- R1 Mr. Rohan Rajasekaran-R2
32.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar

33.	Comp App (AT) (CH) (Ins) No. 422/2022 For Condone Delay IA No. 1092/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr	Ms. S Shanmitha	Mr.Adhivarahan R1
34.	Comp App (AT) (CH) (Ins) No. 149/2023	Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs Felix Infotech Pvt. Ltd	Mr. Kunwar Pal Singh	Mr. Rohan Rajasekaran
35.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No.539/2023	The Chief Manager, Canara Bank Vs Mr. Kantipudi Venkata Raju Erstwhile IRP of M/s SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan-R1
36.	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No.910/2023	M/s. Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan & Anr.	Ms. Niharika Ahluwalia	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran- R2
37.	Comp App (AT) (CH) (Ins) No. 9/2024 For Stay IA No. 34/2024 For Exemption IA No. 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, ExDirector of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors.	Mr. Kumar Anurag Singh	Ms. Mummaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana-R3
38.	Comp App (AT) (CH) (Ins) No. 55/2024	Villmar Agro Polymers Pvt. Ltd. Vs SPC FAB Pvt. Ltd. & Anr	Mr. AG Sathyanarayana	
39.	Comp App (AT) (CH) (Ins) No. 78/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 Leave to file IA No.226/2024	Ravi Raman Vs R R Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2

40.	Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No.331/2024 For Stay IA No.332/2024 Additional docs. IA No. 333, 468 & 546/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd. Vs Krone Finstock Pvt. Ltd. & Anr	Mr. Pawan Jhabakh	Ms. Lakshana Viravalli- R1
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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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